

Directorate General of Foreign Trade
Udyog Bhawan
DES-V Section

Minutes of NC-V meeting held on 12.09.2013

The meeting No.23/AM-14 for the licensing year 2013-14 to consider the cases under Duty Exemption Schemes (Chapter-4) was held on 12.09.2013 in Room No.108 of DGFT under the Chairmanship of Shri K.C. Rout, Addl. DGFT. The following officers were present:-

S.No.	Name of the representatives and their designation	Department
1.	Shri Nand Lal, Sr. D.O.	DIPP
2.	Shri K.C. Meena, DDG	DGFT
3.	Shri Kuldeep Singh, Assistant Director	MSME
4.	Shri J.D. Giri, Vice Chairman	AEPC
5.	Shri P.P. Pasricha, F.T.D.O.	DGFT

At the outset, the Minutes of NC-V Meetings Nos.22/AM-14, dated 05.09.2013 were taken for ratification. As there were no amendments to the same, the above referred minutes of 05.09.2013 were adopted for implementation by the Committee without any amendment. The agenda for meeting No.23/AM-14 dated 12.09.2013 was taken up for discussion and the decision taken in respect of each case is enumerated below:-

MEETING NUMBER : 23/84-ALC3/2013

MEETING DATE : 12.09.2013

Case No.:2/10/84-ALC3/2013	Party Name: TREXTA INDIA LEATHER ACCESSORIES MFG. CO. P. LTD	Meet No/Date:23/84-ALC3/2013 12.09.2013	Status: Approved
HQ File :01/84/050/00047/AM14/	RLA File :04/24/040/00022/AM14/	Lic.No/Date:0410146080	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DIPP conveyed vide their O. M. No. Nil, dated 16.09.2013 as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	CHS Passport Case (F62085)	50,000 Nos.	12 cm Printed PVC 1.25mm w/Top Coating – 600 D Canvas KHAKI-KHA-P1177, width-1.37 Meter	0.212 Meter per piece
			CSY Nappa Sides – Chocolate Brown 21460 (Finished leather)	0.2099 Meter per piece
			Spako G108 Col.M2054 Chocolate Brown, Width-1.32 Meter	0.02029 Meter per piece
			Non Logo SLG – WR + IX Clear PU Coating, width-1.45 Meter	0.07264 Meter per piece
			COO sewn side label (Left side coo) - TPU	Net to net
			Leather Auxiliary C115-R MATT Brown	0.0010 Kgs. per piece
			Non Pao Adhesive BWA – 315CH	0.0120 Kgs. per piece
			Silica Gel 76x51mm (6 grams)	Net to net
			(P-07438-07-CLE) Coach LDPE Poly Bags (9-7/8” X12-1/2”, Hole:6	50,000 Nos.

			(P-34556-04-WHT-Fabric Care- DAMP Cloth)	50,000 Nos.
			Sensormatic Security Label/AD	50,000 Nos.
			0.3mm PU self adhesive	0.0155 Sq. meter per piece
			Revised UPC label – SML	50,000 Nos.
			UPC Price Hang Tag W/o Hole	50,000 Nos.
2.	HWL Ipad Case (61309)	40,000 Nos.	Patriot Hides – 1.2-1.4mm (Finished Leather)	2.2661 Sq. Ft. per piece
			CSY Nappa Sides – 1.0-1.2mm	1.2258 Sq. Ft. per piece
			Non Logo SLG – WR + IX Clear PU Coating, width-1.44 Meter	0.11 yards per piece
			Elastic Webbing with contrast, Edge-15mm, width-0.36 Meter)	0.3000 Meter per piece
			0.5mm Metal Frame	Net to net
			Leather Auxiliary Edge Stain	Net to net
			0.3mm Bonded Leather	Net to net, Set
			0.4mm Bonded Leather	0.0058 Sq. meter per piece
			Non Pao Adhesive BWA – 315	0.022 Kg. per piece
			Silica Gel 76x51mm (6 grams)	0.548 Pack per piece
			Poly Bag 10”x11”	Net to net
			(P-34551-04-WHT-Leather	Net to net

			Care- Coach CLEA)	
			Sensormatic Security Label/AD	Net to net
			Revised UPC label – SML	Net to net
			UPC Price Hang Tag W/o Hole	Net to net
3.	ABBY LTH THK IPad Case (F66788)	40,000 Nos.	Solunto Thai Hides–1.1–1.3mm	3.60 Sq. feet per piece
			Polyester Satin lining – WR + IX Clear PU Coating	0.1155 Sq. feet per piece
			Small/Reduced Solid Turnlock (Zinc)	Net to net
			0.5mm Metal frame	Net to net
			Leather Auxiliary Edge Stain	0.018 Kg. per piece
			COO sewn side label (Left side coo) - TPU	Net to net
			Non Pao Adhesive BWA – 315	0.022 Kg. per piece
			Silica Gel 76x51mm (6 grams)	0.548 Pack per piece
			Poly Bag 10”x11”	Net to net
			(P-34551-04-WHT-Leather Care- Coach CLEA)	Net to net
			Sensormatic Security Label/AD	Net to net
			Revised UPC label – SML	Net to net
			UPC Price Hang Tag W/o Hole	Net to net
4.	HWL Passport Case (F74417)	50,000 Nos.	Patriot Hides – 1.2-1.4mm	0.4884 Sq. feet per piece

CSY Nappa Sides – 1.0-1.2mm	0.378 Sq. feet per piece
Polyester Webbing contrast Edge, 1.2mm tck – 38mm, width-0.36 Meter	0.0150 Meter per piece
Non Logo SLG – WR + IX Clear PU Coating, width-1.45 Meter	0.03778 yard per piece
0.3mm PU with adhesive	0.0066 Sq. meter per piece
0.3mm PU double side with adhesive	0.0041 Sq. meter per piece
Leather Auxiliary Edge Stain	0.001 Kg. per piece
COO sewn side label (Left side coo) - TPU	Net to net
Non Pao Adhesive – 315	0.012 Kg. per piece
Silica Gel 76x51mm (6 grams)	0.2564 Packs per piece
Poly Bag 7.008”x7.992”	Net to net
Leather Care Coach Cleaner and Moisture – Small Accordion	Net to net
Sensormatic Security Label/AD	Net to net
0.3mm Hard Mylar	0.0037 Sq. meter per piece
Revised UPC label – SML	Net to net
UPC Price Hang Tag W/o	Net to net

			Hole	
5.	SIG C Embossed PIC FRME (F61849)	50,000 Nos.	Thinner Version Crinkle Thinner Version Crinkle PVC – Unbacked, width-1.35 Meter	0.0039 LMTR per piece
			6454Eko Noble (110301) Nappa Sft Smi Mattee – Unbacked, width-1.35 Meter	0.01289 LMTR per piece
			0.4mm Bonded Leather	0.0054 Sq. meter per piece
			0.3mm Bonded Leather	0.0033 Sq. meter per piece
			0.3mm White Pellon	0.0011 Sq. meter per piece
			0.2mm Hard Mylar	0.0041 Sq. meter per piece
			33mm OD Revised Flat Split Ring (KRS18)	Net to net
			6.5mm ID Wireform D- Ring	Net to net
			12.7mm Enamel Cutout Heart Script Charm	Net to net
			Leather Auxiliary Edge Stain	0.0006 Kg. per piece
			FS Keyfob String Hang Tag w/COO - Other	Net to net
			New UPC Labels – 0.3in x 0.5in - Small	Net to net
			Poly Bag – 2.99in x 4.92in	Net to net
			Non Pao Adhesive – 315	0.012 Kg. per piece

Silica Gel 76x51mm (6 grams)	Net to net
Non-Logo Tissue Paper – 24in x 36in	Net to net, Sheets
Sensormatic Security Label W/AD	Net to net

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:5/15/84-ALC3/2013	Party Name: K H EXPORTS INDIA PRIVATE LIMITED,	Meet No/Date:23/84-ALC3/2013 12.09.2013	Status: Approved
HQ File :01/84/050/00082/AM14/	RLA File :04/24/040/00041/AM14/	Lic.No/Date:0410146767 03.06.2013	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DIPP conveyed vide their O. M. No. Nil, dated 10.09.2013 as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Hand Bags made of textile material, Style-49148	19,359 Nos.	Outer lining 12 cm SIG C Reps light weight CVC W/Light knit backing/W/TELA backing/6 cm new oxford SIG C W/light knit backing/EKO noble, width-57"	990 Meters
			Outer lining Cotton & Poly Jacquard fabric with light knit backing, width-57"	145.20 Meters
			Inner lining 100% Polyester lining/Polyester Satin lining – WR + IX clear PU coating/0.3mm 18P white color lining W/ADH (TELA)/0.3mm white TELA PU with adhesive, width-	3097.44 Yards

58.5"	
Elast smooth brushed PVC, width-55"	890.51 Meters
25mm Rayon Surcingle Webbing/ 25mm 100% Rayon webbing	18,569.01 Yards
100% Spun Rayon woven tape (25mm) webbing	7626.00 Meters
Metal fitting	Net to net
Eyelets	Net to net
Zip Fasteners	4742.96 Meters
Slider	Net to net
Stopper	Net to net
0.4mmX58 Inch Col. Lake green non- woven lining w/o adhesive	46.46 yard
1.5mmX58 Inch Col. Lake green non- woven lining w/o adhesive	21.29 yard
0.4mm Bonded Leather Board	1858.46 Sq. foot
0.6mm Bonded Leather Board	3445.90 Sq. foot
1.6mm Bonded Leather Board	116.15 Sq. foot
210D Nylon (0.1mm) lining material	3232.95 Sq. foot
420D Nylon lining material	83.24 Yards
Leather Auxiliary	147.27 Kgs.
Water Based Adhesive	135.51 Kgs.
Resin Nan Pao BWA-316CH Baoweiling Brand	212.95 Kgs.
AR6450/D Primer	96.80 Kgs.
Sensormatic Security Label	As per packing policy
Fabric care card brochure	As per packing

				policy
			6 GM Silica gel in non-woven paper packing material	As per packing policy
			Coach Non logo tissue paper packing material	As per packing policy
			Printed Poly bags packing material	As per packing policy
			Packing Boxes outer cartons	As per packing policy
2.	Cow Leather Purse in combination with textile materials, Style-49821/50117	6336 Nos.	Outer lining 12 cm SIG C Reps light weight CVC W/Light knit backing/W/TELA backing/6 cm new oxford SIG C W/light knit backing/EKO noble, width-57"	308.62 Meters
			Inner lining 100% Polyester lining/Polyester Satin lining – WR + IX clear PU coating/0.3mm 18P white color lining W/ADH (TELA)/0.3mm white TELA PU with adhesive, width-58.5"	760.28 Yards
			Elast smooth brushed PVC, width-55"	10.87 Meters
			Metal fitting	Net to net.
			Metal fitting	Net to net, Set
			Rivets	Net to net, Set
			Zip Fasteners	3021.17 Meters
			Slider	Net to net
			Stopper	Net to net
			0.3mmX58 Inch Col. Lake green non-woven lining w/o adhesive, width-58"	5.02 yard

			0.4mm Bonded Leather Board	36.78 Sq. foot
			210D Nylon (0.1mm) lining material	36.78 Sq. foot
			Leather Auxiliary	52.01 Kgs.
			Water Based Adhesive	93.50 Kgs.
			Resin Nan Pao BWA-316CH Baoweiling Brand Adhesive	33.00 Kgs.
			AR6450/D Primer	33.84 Kgs.
			Sensormatic Security Label	As per packing policy
			Fabric care card brochure	As per packing policy
			6 GM Silica gel in non-woven paper packing material	As per packing policy
			Coach Non logo tissue paper packing material	As per packing policy
			Printed Poly bags packing material	As per packing policy
			Packing Boxes outer cartons	As per packing policy
3.	Cow Leather Belts, Style- 61945/66721/ 66724/66728/ 66731/66732/ 67416/67417/ 67418/67419/ 67426/90275/ 66106/66128/ 66916/90266	22,468 Nos.	Buckle	Net to net
			0.6mmX58 Inch Col. Lake green non- woven lining w/o adhesive, width-58"	42.60 yard
			0.8mmX58 Inch Col. Lake green non- woven lining w/o adhesive, width-58"	328.82 yard
			1.0mm Bonded Leather Board	592.80 Sq. foot
			0.8mm Bonded Leather Board	4311.13 Sq. foot
			Leather Auxiliary	293.94 Kgs.
			Resin Nan Pao BWA-316CH Baoweiling Brand	44.94 Kgs.

			AR6450/D Primer	176.14 Kgs.
			Fabric Care Card Brochure	As per packing policy
			6 GM Silica gel in non-woven paper packing material	As per packing policy
			Coach Non-logo Tissue paper packing material	As per packing policy
			Printed Poly Bags packing material	As per packing policy
			Packing Boxes packing material	As per packing policy
			Packing boxes outer cartons	As per packing policy
4.	Cow Leather Belts in combination with textile material, Style-61918	275 Nos.	Metal fitting	Net to net
			Buckle	Net to net
			Rivets	Net to net, set
			0.5mmX58 Inch Col. Lake green non-woven lining w/o adhesive, width-58"	0.28 yard
			1.0mmX58 Inch Col. Lake green non-woven lining w/o adhesive, width-58"	2.20 yard
			0.4mm Bonded Leather Board	55.60 Sq. foot
			Leather Auxiliary	2.48 Kgs.
			Resin Nan Pao BWA-316CH Baoweiling Brand Adhesive	0.55 Kgs.
			AR6450/D Primer	1.65 Kgs.
			Fabric Care Card Brochure	As per packing policy
			6 GM Silica gel in non-woven paper	As per packing

			packing material	policy
			Coach Poly Satin pet accessory storage bag packing material	As per packing policy
The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.				

3	Case No.:16/15/84-ALC3/2013	Party Name: FLEXION IMAGING SOLUTIONS PRIVATE LIMITED	Meet No/Date:23/84-ALC3/2013 12.09.2013	Status: Deferred
	HQ File :01/84/050/00093/AM14/	RLA File :04/24/040/00053/AM14/	Lic.No/Date:0410147180 14.06.2013	Defer Date: 03.10.2013
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 03.10.2013.			

4	Case No.:3/16/84-ALC3/2013	Party Name: STAND21 EXPORTS (INDIA) PVT LTD.	Meet No/Date:23/84-ALC3/2013 12.09.2013	Status: Deferred
	HQ File :01/84/050/00104/AM14/	RLA File :04/24/040/00061/AM14/	Lic.No/Date:0410147507 27.06.2013	Defer Date: 03.10.2013
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 03.10.2013.			

5	Case No.:4/16/84-ALC3/2013	Party Name: STAND21 EXPORTS (INDIA) PVT LTD.	Meet No/Date:23/84-ALC3/2013 12.09.2013	Status: Deferred
	HQ File :01/84/050/00105/AM14/	RLA File :04/24/040/00062/AM14/	Lic.No/Date:0410147508 27.06.2013	Defer Date: 03.10.2013
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 03.10.2013.			

6	Case No.:1/15/84-ALC3/2013	Party Name: KABADI SHANKARSA & CO.,	Meet No/Date:23/84-ALC3/2013 12.09.2013	Status: Approved									
	HQ File :01/84/050/00078/AM14/	RLA File :07/24/040/00070/AM14/	Lic.No/Date:0710096320 28.06.2013										
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case, on repeat basis as per decision taken by NC in its meeting No.04/14 held on 25.04.2013, as detailed below:-												
	<table border="1"> <thead> <tr> <th>S.No.</th><th>Export Product</th><th>Export Quantity</th><th>Import item</th><th>Quantity allowed</th></tr> </thead> <tbody> <tr> <td>1.</td><td>Throws made out of 100% Acrylic worsted spun yarn</td><td>90,000 Kgs.</td><td>100% Acrylic worsted spun yarn</td><td>94,500 Kgs.</td></tr> </tbody> </table>				S.No.	Export Product	Export Quantity	Import item	Quantity allowed	1.	Throws made out of 100% Acrylic worsted spun yarn	90,000 Kgs.	100% Acrylic worsted spun yarn
S.No.	Export Product	Export Quantity	Import item	Quantity allowed									
1.	Throws made out of 100% Acrylic worsted spun yarn	90,000 Kgs.	100% Acrylic worsted spun yarn	94,500 Kgs.									
The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.													

7	Case No.:10/18/84-ALC3/2013	Party Name: DHRUV GLOBALS LTD.	Meet No/Date:23/84-ALC3/2013 12.09.2013	Status: Deferred
	HQ File :01/84/050/00131/AM14/	RLA File :05/23/040/00132/AM14/	Lic.No/Date:0510358621 03.07.2013	Defer Date: 26.09.2013
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the requisite information/details are still awaited from the applicant firm. Accordingly, the Committee after deliberations decided to await the same and deferred the case for re-listing on 26.09.2013.			

8	Case No.:9/18/84-ALC3/2013	Party Name: NEO CORP INTERNATIONAL LIMITED	Meet No/Date:23/84-ALC3/2013 12.09.2013	Status: Deferred
	HQ File :01/84/050/00130/AM14/	RLA File :56/24/040/00011/AM14/	Lic.No/Date:5610002442 08.07.2013	Defer Date: 19.09.2013

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DIPP for their examination and comments. It was decided to defer the case for re-listing on 19.09.2013.

Case No.: 8/18/84-ALC3/2013	Party Name: GAURA V INTERNATIONAL	Meet No/Date:23/84-ALC3/2013 12.09.2013	Status: Approved
HQ File :01/84/050/00129/AM14/	RLA File :05/23/040/00148/AM14/	Lic.No/Date:0510359660 12.07.2013	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/62/2013-14/Hosy., dated 11.09.2013 as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed	
1.	Ladies Top made of 100% Polyester dyed woven fabric, GSM-90+/-10% and 100% Polyester dyed woven fabric, GSM-73+/-10% (Style:4220)	6870 Nos.	100% Polyester dyed woven fabric, GSM-90+/-10%	1.01 meter	Sq. per piece
			100% Polyester dyed woven fabric, GSM-73+/-10%	0.85 meter	Sq. per piece

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.: 1/23/84-ALC3/2013	Party Name: TEXPORT OVERSEAS PVT.LTD,	Meet No/Date:23/84-ALC3/2013 12.09.2013	Status: Approved
HQ File :01/84/050/00158/AM14/	RLA File :07/24/040/00109/AM14/	Lic.No/Date:0710096716 15.07.2013	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per measurement chart and CAD/CAM of export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Men's Cargo Pant made of 100% Cotton printed twill fabric, GSM-270+/-5%	61,000 Nos.	100% Cotton printed twill fabric, GSM-270+/-5%, width-55"	1,56,113 Sq. meter
			80% Polyester 20% Cotton dyed pocketing fabric, GSM-95+/-5%, width-58"	64,095 Sq. meter
			Zippers	61,610 Nos.
			Snap Fasteners	1712 Gross
			100% Polyester non-woven fusible interlining	12,500 Yard
			Buckle	856 Gross
			Poly/Spun Polyester sewing thread	1,52,50,000 Meter
2.	Men's Utility Cargo Pant made of 83.5% Cotton 16.5% Tencel Oxford woven fabric, GSM-249+/-5%	3350 Nos.	83.5% Cotton 16.5% Tencel Oxford woven fabric, GSM-249+/-5%, width-56"	8850 Sq. meter
			Zippers	10,150 Nos.
			Snap Fasteners	53 Gross
			Poly/Spun Polyester sewing thread	15,10,000 Meter
			Rivets	314 Dozen

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

MANUAL AGENDA CASE

(11)

Case No.254	M/s Gaurav International, Gurgaon
NC 23/AM-14, dt. 12.09.2013	File No.01/84/162/073/AM-14/DES-V
Fixation of input output norms against Advance Authorization No.0510307940 dated 15.11.2011.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and heard Mr. Dinesh Raheja, Manager-Operations on behalf of the firm. Mr. Dinesh Raheja presented the samples before the Committee and explained the details of the case before the Committee. After hearing the details of the case, the Committee, after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Girls Blouse made of 100% Rayon dyed woven fabric, GSM-95+/-10% (Style No.2Z1339)	10,700 Nos.	100% Rayon dyed woven fabric, GSM-95+/-10%	13,250 Sq. meter
2.	Ladies Blouse made of 100% Rayon dyed woven fabric, GSM-95+/-10% (Style No.3Z2225)	14,900 Nos.	100% Rayon dyed woven fabric, GSM-95+/-10%	24,950 Sq. meter

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(12)

Case No.255	M/s Gaurav International, Gurgaon
NC 23/AM-14, dt. 12.09.2013	File No.01/84/162/072/AM-14/DES-V
Fixation of input output norms in respect of Advance Authorization No.0510279522 dated 25.07.2011.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and heard Mr. Dinesh Raheja, Manager-Operations on behalf of the firm. Mr. Dinesh Raheja presented the samples before the Committee and informed that the specification of export product has been changed on the demand of the buyer. The representative of the applicant firm has informed that net quantity of export product on shipping bill has been mentioned by Customs on assumption basis which is not correct. He further explained that the GSM and other details declared on shipping bills are correct. The Committee after deliberations decided to ask the applicant firm to check the calculations and submit the same alongwith other justifications for consideration of the Committee. The case stands for re-listing on 26.09.2013.

(13)

Case No.256	M/s Gaurav International, Gurgaon
NC 23/AM-14, dt. 12.09.2013	File No.01/84/162/097/AM-14/DES-V
Fixation of input output norms against Advance Authorization No.0510228513 dated 29.09.2008	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided that this case may be submitted in the file for consideration.

(14)

Case No.257	M/s Gaurav International, Gurgaon
NC 23/AM-14, dt. 12.09.2013	File No.01/84/162/098/AM-14/DES-V
Fixation of input output norms against Advance Authorization No.0510287538 dated 06.04.2011.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and heard Mr. Dinesh Raheja, Manager-Operations on behalf of the firm. Mr. Dinesh Raheja presented the samples before the Committee and informed that the specification of export product has been changed on the demand of the buyer. The representative of the applicant firm has informed that net quantity of export product on shipping bill has been mentioned by Customs on assumption basis which is not correct. He further explained that the GSM and other details declared on shipping bills are correct. The Committee after deliberations decided to

ask the applicant firm to check the calculations and submit the same alongwith other justifications for consideration of the Committee. The case stands for re-listing on 26.09.2013.

(15)

Case No.258	M/s Gaurav International, Gurgaon
NC 23/AM-14, dt. 12.09.2013	File No.01/84/162/095/AM-14/DES-V
Fixation of input output norms against Advance Authorization No.0510305155 dated 13.10.2011.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and heard Mr. Dinesh Raheja, Manager-Operations on behalf of the firm. Mr. Dinesh Raheja presented the samples before the Committee and informed that the specification of export product has been changed on the demand of the buyer. The representative of the applicant firm has informed that net quantity of export product on shipping bill has been mentioned by Customs on assumption basis which is not correct. He further explained that the GSM and other details declared on shipping bills are correct. The Committee after deliberations decided to ask the applicant firm to check the calculations and submit the same alongwith other justifications for consideration of the Committee. The case stands for re-listing on 26.09.2013.

(16)

Case No.259	M/s Gaurav International, Gurgaon
NC 23/AM-14, dt. 12.09.2013	File No.01/84/162/096/AM-14/DES-V
Fixation of input output norms against Advance Authorization No.0510304523 dated 03.10.2011.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and heard Mr. Dinesh Raheja, Manager-Operations on behalf of the firm. Mr. Dinesh Raheja presented the samples before the Committee and informed that the specification of export product has been changed on the demand of the buyer. The representative of the applicant firm has informed that net quantity of export product on shipping bill has been mentioned by Customs on assumption basis which is not correct. He further explained that the GSM and other details declared on shipping bills are correct. The Committee after deliberations decided to ask the applicant firm to check the calculations and submit the same alongwith other justifications for consideration of the Committee. The case stands for re-listing on 26.09.2013.

(17)

Case No.260	M/s Ram Bahadur Thapa, Tripura (West)
NC 23/AM-14, dt. 12.09.2013	File No.01/84/162/037/AM-14/DES-V
Massive misuse of permissible import entries of SION G-7 – reg..	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to recommend the following revised norms for SION G-7 for the export product 'Finished Leather from Hide of Cow/Buffalo to the quantity of 1000 Sq. Feet as per written comments of DIPP conveyed vide their O. M. No. Nil, dated 10.09.2013 as detailed below:-

S.No.	Norms as per current H.B.P.	Quantity	Revised Norms Recommended	Quantity
1.	Preservative	2 Kgs.	Preservative (as per Sl. No.3 of General Note for Leather & Leather Products)	2 Kgs.
2.	Wetting Agent	10 Kgs.	Wetting Agent	10 Kgs.
3.	Soaking Enzyne	5 Kgs.	Soaking Enzyne (other than used in Food Processing Industry)	5 Kgs.
4.	Unhairing Agent:		Unhairing Agent:	
	a)Sodium Sulphide	5 Kgs.	a)Sodium Sulphide	5 Kgs.
	b)Sulfohydrate	5 Kgs.	b)Sulfohydrate	5 Kgs.
5.	Leather Liming Auxilliaries	2.5 Kgs.	Leather Liming Auxilliaries	2.5 Kgs.
6.	Deliming Agent	10 Kgs.	Deliming Agent	10 Kgs.
7.	Bating Agent	5 Kgs.	Bating Agent (other than Potassium Carbonate)	5 Kgs.
8.	Leather Degreasing Agent (Fatty Alcohol/ Esters Fatty Acid Derivatives)	5 Kgs.	Leather Degreasing Agent (Fatty Alcohol/Esters Fatty Acid Derivatives)	5 Kgs.
9.	Bleaching Agents (Sodium Bisulfite/ Hydrogen Peroxide/ Sodium Chlorite/ Pottassium Permanganate)	2.50 Kgs.	Bleaching Agents (Sodium Bisulfite/Hydrogen Peroxide/Sodium Chlorite/Pottassium Permanganate)	2.50 Kgs.

10.	Formic Acid	10 Kgs.	Formic Acid	10 Kgs.
11.	Acetic Acid	5 Kgs.	Acetic Acid	5 Kgs.
	Chrome Tanning Agent:	5 Kgs.	Chrome Tanning Agent:	Deleted
12.	a) For Chrome Tanned Leather (i) Chrome Tanning Agent/Relevant Reducing Agent/ Masking Agent (ii) Vegetable Tanning Agent such as Wattle or Mimosa/Quebracho and Supplementary Vegetable Tanning agents such as Gambier /Chestnut/Tara/Sumac/Re-tanning agent such as Cutch	50 Kgs. 20 Kgs.	a) For Chrome Tanned Leather (i) Chrome Tanning Agent/Relevant Reducing Agent/Masking Agent (ii) Vegetable Tanning Agent such as Wattle or Mimosa/Quebracho and Supplementary Vegetable Tanning agents such as Chestnut/Tara/Sumac/Re-tanning agent such as Cutch	50 Kgs. 20 Kgs.
	b)For Vegetable Tanned Leather Main vegetable tanning agents such as Wattle or Mimosa/ Quebracho, Re-tanning agents such as Cutch and supplementary Vegetable Tanning agents such Gambier /Chestnut/Tara/Sumac subject to the condition that Supplementary tanning Agents such as Gambier , chestnut, Tara and Sumac shall be allowed a maximum of 30 Kg.	150 Kgs.	b)For Vegetable Tanned Leathern - Main vegetable tanning agents such as Wattle or Mimosa/ Quebracho, Re-tanning Agents such as Cutch and Supplementary Vegetable Tanning Agents such as Chestnut/Tara/Sumac subject to the condition that Supplementary Vegetable Tanning Agents shall be allowed a maximum of 30 Kg (Betal nut/Areca nut is not allowed).	150 Kgs.
	c)For Vegetable – Chrome Combination Tanned Leather (Semi-Chrome tanned Leather)		c)For Vegetable – Chrome Combination Tanned Leather (Semi-Chrome tanned Leather)	
	(i)Vegetable Tanning Agent such as Wattle or Mimosa/ Quebracho, Re-tanning agents such as Cutch and	150 Kgs.	(i)Vegetable Tanning Agent such as Wattle or Mimosa/ Quebracho, Re-tanning Agents such as Cutch and	150 Kgs.

	supplementary Vegetable Tanning agents such Gambier / Chestnut/Tara/Sumac subject to the condition that Supplementary Tanning Agents such as Gambier , Chestnut, Tara and Sumac shall be allowed a maximum of 30 Kg.		Supplementary Vegetable Tanning Agents such as Chestnut/Tara/Sumac subject to the condition that Supplementary Vegetable Tanning Agents shall be allowed a maximum of 30 Kg.	
	(ii)Chrome Tanning Agent/Relevant Reducing Agent/ Masking Agent	22 Kgs.	(ii)Chrome Tanning Agent/Relevant Reducing Agent/Masking Agent	22 Kgs.
13.	Zirconium Tanning Salt	10 Kgs.	Zirconium Tanning Salt	10 Kgs.
14.	Sodium Formate/ Acetate	8 Kgs.	Sodium Formate/Acetate	8 Kgs.
15.	Sodium Bicarbonate	8 Kgs.	Sodium Bicarbonate	8 Kgs.
16.	Soda Ash	4 Kgs.	Soda Ash	4 Kgs.
17.	Magnesium Oxide	5 Kgs.	Magnesium Oxide	5 Kgs.
18.	Syatan	54 Kgs.	Syatan (only synthesized chemical products but not pure chemicals)	54 Kgs.
19.	Oxalic Acid	2.50 Kgs.	Oxalic Acid	2.50 Kgs.
20.	Sodium Dithionate (Hy-drose)	2.50 Kgs.	Deleted	Deleted
21.	Fatliquors	24 Kgs.	Fatliquors	24 Kgs.
22.	Dye Levelling Agent	2 Kgs.	Dye Levelling Agent	2 Kgs.
23.	Dyes (Acid dyes/Direct dyes/Premetallised dyes/Basic Dyes/ Reactive dyes/Sulphur dyes)	12 Kgs. (Out of the total quantity of 12 Kgs., the quantity of	Dyes (Acid dyes/Direct dyes/Premetallised dyes/ Basic Dyes/ Reactive dyes/ Sulphur dyes) other than those of exclusively used in textile processing	12 Kgs. (Out of the total quantity of 12 Kgs., the quantity of

		Reactive dyes shall not exceed 0.6 Kg.)		Reactive dyes shall not exceed 0.6 Kg. and subject to the General Note 6 of Leather & Leather Product).
24.	Dispersing Agent	5 Kgs.	Dispersing Agent (formulated products) excluding Nonylphenol	5 Kgs.
25.	Cationic Dye Fixative	5 Kgs.	Cationic Dye Fixative	5 Kgs.
26.	Impregnating Resin	20 Kgs.	Polyurathane resins	20 Kgs.
27.	Penetrating Agent	4 Kgs.	Penetrating Agent (as per Srl. No.3 of General Note for Leather & Leather Products)	4 Kgs.
28.	Pigments	10 Kgs.	Pigments other than those used exclusively in ceramic colours, cuprous oxide and aluminium oxide	10 Kgs.
29.	a) Binders other than those indicated below	10 Kgs.	a) Binders other than those indicated below	10 Kgs.
	5 b) Casein based binders OR	5 Kgs.	6 b) Casein based binders OR	5 Kgs.
	Resin/Polyurathane based binders	10 Kgs.	Resin/Polyurathane based binders	10 Kgs.

30.	Liquid Dyes (Based on Acid dyes/Basic dyes/Metal complex dyes/Liquid Colouring Agents)	10 Litre	Liquid Dyes (Based on Acid dyes/Basic dyes/Metal complex dyes/Liquid Colouring Agents)	10 Litre
31.	Feel Modifiers	1 Kg.	Feel Modifiers	1 Kg.
32.	Lacquer Emulsion	10 Kgs.	Lacquer Emulsion	10 Kgs.
33.	Slipagents (Silicon based Oil)	1 Kg.	Slipagents (Silicon based Oil)	1 Kg.
34.	Fixing Agents/Cross Linkers (Formaldehyde free)	1 Kg.	Fixing Agents/Cross Linkers (Formaldehyde free)	1 Kg.
35.	Wax Emulsion	2 Kgs.	Wax Emulsion (only ready to use formulated products; Raw materials for wax emulsion is not permitted)	2 Kgs.
36.	Oil/Wax for pull up finish	25 Kgs.	Oil/Wax for pull up finish (edible oils are not permitted)	25 Kgs.
37.	Fillers for Leather Industry	3 Kgs.	Fillers for Leather Industry (Hydrophilic fumed silica not allowed)	3 Kgs.
38.	Spl. Auxiliaries for Stain/Fire/Grease/Water/Alkali/Acid/Oil Resistance)	5 Kgs.	Spl. Auxiliaries for Stain/Fire/Grease/Water/Alkali/Acid/Oil Resistance)	5 Kgs.
39.	Pearlised Pigments and Powder	1 Kg.	Pearlised Pigments and Powder (Bronze powder is not allowed)	1 Kg.
40.	Fluorescent Pigment	4 Kgs.	Fluorescent Pigment	4 Kgs.
41.	Special Lacquer for Brush off/two tone	10 Kgs.	Special Lacquer for Brush off/two tone	10 Kgs.
42.	*Transfer foil (Polyester/Polyurethane Metalised film - Silver/Gold/Bronze/Mat/Plain/Two tone effect/Glazy/ Nubuck effect/ Pull up effect/Suede effect/ Floral and other design effects)	120 Sq. Ft.	*Transfer foil (Polyester/Polyurethane Metalised film - Silver/Gold/Bronze/Mat/Plain/Two tone effect/Glazy/Nubuck effect/ Pull up effect/Suede effect/Floral and other design effects)	120 Sq. Ft.

	Note:*This item will be allowed only for laminated finished leather using the above Transfer Foil/Film.		Note:*This item will be allowed only for laminated finished leather using the above Transfer Foil/Film.	
43.	<p>Miscellaneous items:</p> <p>a)Knife Blades/Band Knives: Splitting Band Knife/ Fleshing Knife/Shaving Knife</p> <p>b)Grinding wheels for Splitting Machine/ Fleshing Machine/ Shaving Machine</p> <p>c)Felt/Felt Sleeves Samming Machine/ Setting cum Samming/ Polishing Felt Roller</p> <p>d)Stones: Polishing Stone Roller/wet Buffing Stone Roller</p> <p>e)Emery Paper: Roll of 50 Metre Length</p> <p>f)Glazing Glass</p> <p>g)Padding Mohair cloth</p> <p>h)Embossing plate</p>	<p>Upto 5% of FOB value of export, out of which value of each of the items at (e), (g) & (h) shall not exceed 5% of the overall CIF value of miscellaneous items permitted for import.</p>	<p>Miscellaneous items:</p> <p>a)Knife Blades/Band Knives: Splitting Band Knife/ Fleshing Knife/Shaving Knife used only in leather industry</p> <p>b)Grinding wheels for Splitting Machine/Fleshing Machine/ Shaving Machine used only in leather industry</p> <p>c)Felt/Felt Sleeves Samming Machine/Setting cum Samming/Polishing Felt Roller</p> <p>d)Stones: Polishing Stone Roller/wet Buffing Stone Roller</p> <p>e)Emery Paper: Roll of 50 Metre Length</p> <p>f)Glazing Glass in cylindrical shape only</p> <p>g)Padding Mohair cloth</p> <p>h)Embossing plate</p>	<p>Upto 5% of FOB value of export, out of which value of each of the items at (e), (g) & (h) shall not exceed 5% of the overall CIF value of miscellaneous items permitted for import.</p>

Note: In case of export of Suede and Nubuck leather, the quantity of the import item 23 i.e. Dyes shall be enhanced to

“20 Kgs. (out of the total quantity of 20 Kgs., the quantity of Reactive Dyes shall not exceed 0.6 Kg.). Note: 2.Item No.(ii) for 12 (a) shall not be allowed for the grain garment leather and gloving leather. Note 3: Supplementary Vegetable Tanning Agents Chestnut/Tara/Sumac shall be allowed for import on Actual User condition. In case of DFRC, these items shall be used by the licensee only and shall not be allowed for transfer/sale.

- a) Lactic Acid which is appearing as Deliming Agent against inputs shall not be allowed.**
- b) Synthetic Resins and Hydroxy Ethyl Cellulose in any broad heading of Chemicals may not be allowed.**
- c) Any product in the name of fillers may not be allowed because formulated products manufactured by Leather Chemical Companies (as supported by their technical data sheets) are used in Leather Industry.**

(18)

Case No.261	M/s Ballistic Safety Systems Technology India Pvt. Ltd., Andhra Pradesh
NC 23/AM-14, dt. 12.09.2013	File No.01/84/50/387/AM-13/DES-V
Ratification of input output norms against Advance Authorization No.0910054340 dated 19.11.2012.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 10.10.2013.

(19)

Case No.262	M/s Textrade International Ltd., Mumbai
NC 23/AM-14, dt. 12.09.2013	File No.01/84/50/54/AM-09/DES-V
Ratification of input output norms against Advance Authorization No.0310465547 dated 18.03.2008.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not submitted requisite information/details called for vide DGFT's letter dated 01.08.2013 so far. In view of above, the Committee was unable to finalise the norms and constrained to reject the case.

RLA may take suitable consequential action accordingly.

(20)

Case No.263	M/s Polynova Industries Ltd., Mumbai
NC 23/AM-14, dt. 12.09.2013	File No.01/84/171/052/AM-13/DES-V
Ratification of input output norms against Advance Authorization No.0310144828 dated 01.07.2002.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DIPP. It was decided to await the same and defer the case for re-listing on 26.09.2013.

(21)

Case No.264	M/s E.I. Dupont India Pvt. Ltd., Madurai
NC 23/AM-14, dt. 12.09.2013	File No.01/84/162/065/AM-14/DES-V
Ratification of input output norms in respect of Advance Authorization No.3510041093 dated 23.05.2013.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Nylon Monofilament 610 (Nylon Monofilament 610 yarn dia 0.1-0.4mm in cut hanks upto maximum length of 52" for Tooth Brush).	9,000 Kgs.	Nylon 610 Resin	9270 Kgs. (including 3% wastage)
			Colour Master Batch	90 Kgs. (1% of quantity of export product)

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(22)

Case No.265	M/s Bharat Tissues Pvt. Ltd., Bangalore
NC 23/AM-14, dt. 12.08.2013	File No.01/84/50/481/AM-13/DES-V
Ratification of input output norms in respect of Advance Authorization No. 0710093699 dated 13.02.2013.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/63/2013-14/Hosy., dated 11.09.2013 as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Girls Dress made from printed Rayon woven fabric, GSM-118+/-10% (Style No. Irregular dots-2138)	1130 Nos.	Printed Rayon woven fabric, GSM-118+/-10%, width-54"	2.71 Sq. meter per piece
2.	Girls Top made from printed Rayon woven fabric, GSM-118+/-10% (Style No. Irregular dots-2139)	560 Nos.	Printed Rayon woven fabric, GSM-118+/-10%, width-54"	1.25 Sq. meter per piece
3.	Children full sleeve coat made from 100% Cotton woven fabric, GSM-153+/-10%, (Style No. Chambray – 2140)	650 Nos.	100% Cotton woven fabric, GSM-153+/-10%, width-54"	2.24 Sq. meter per piece

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(23)

Case No.266	M/s Bharat Fashions & Apparels, Bangalore
NC 23/AM-14, dt. 12.09.2013	File No.01/84/50/021/AM-14/DES-V
Ratification of input output norms against Advance Authorization No.0710094612 dated 03.04.2013.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the CADs submitted by the applicant firm have hand written details, whereas the CAD specifications should be printed as per CAD software. The applicant firm has not provided measurement chart of the export product. In absence of the measurement of export product, it is not possible to work out the requirement of quantity of inputs asked for. In view of above, the Committee was unable to finalise the norms and constrained to reject the case.

RLA may take suitable consequential action accordingly.

(24)

Case No.267	M/s Sadhana Fashions, Panipat
NC 23/AM-14, dt. 12.09.2013	File No.01/84/162/061/AM-14/DES-V
Ratification of input output norms against Advance Authorization No.3310026344 dated 31.05.2013.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not submitted requisite information/details called for vide DIPP's letter dated 02.08.2013 so far. In view of above, the Committee was unable to finalise the norms and constrained to reject the case.

RLA may take suitable consequential action accordingly.

(25)

Case No.268	M/s Surgeine Healthcare India Pvt. Ltd., New Delhi
NC 23/AM-14, dt. 12.09.2013	File No.01/84/162/068/AM-14/DES-V
Fixation of input output norms against Annual Advance Authorization No.0510357895 dated 24.06.2013.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 03.10.2013.

(26)

Case No.269	M/s Loyal Textile Mills Ltd., Kovilpatti, Tamil Nadu
NC 23/AM-14, dt. 12.09.2013	File No.01/84/162/063/AM-14/DES-V
Ratification of input output norms against Advance Authorization No.3510040982 dated 13.05.2013.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/61/2013-14/Hosy., dated 11.09.2013 as detailed below:-

Export Product		
S.No.	Export Product	Export Quantity
1.	Mill made Industrial work wear (Boiler suit) made of 98% Cotton 2% Nylon fibre with white metal compound blended dyed woven fabric with flame resistant finish, GSM-260+/-10%	2000 Nos.
2.	Mill made Industrial work wear (Jacket) made of 98% Cotton 2% Nylon fibre with white metal compound blended dyed woven fabric with flame resistant finish, GSM-260+/-10%	12,000 Nos.
3.	Mill made Industrial work wear (Pant) made of 98% Cotton 2% Nylon fibre with white metal compound blended dyed woven fabric with flame resistant finish, GSM-260+/-10%	15,000 Nos.
4.	Mill made Industrial work wear (Bib Pant) made of 98% Cotton 2% Nylon fibre with white metal compound blended dyed woven fabric with flame resistant finish, GSM-260+/-10%	2000 Nos.

5.	Mill made Industrial work wear (Shirt-Long sleeve) made of 98% Cotton 2% Nylon fibre with white metal compound blended dyed woven fabric with flame resistant finish, GSM-160+/-10%	10,000 Nos.
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Import Items

S.No.	Import Item	Quantity Allowed
1.	Raw Cotton Natural fibre	26,092.91 Kgs.
2.	Nylon fibre with white metal compound	464.882 Kgs.
3.	Vat dyes	317.03 Kgs.
4.	Flacovan (FR Finish)	8452.52 Kgs. (@ 400 grams per Kg. of fabric)
5.	Ukadan flame resistant chemicals	993.172 Kgs. (@ 47 grams per Kg. of fabric)
6.	Silastal flame resistant chemicals	401.52 Kgs. (@ 19 grams per Kg. of fabric)
7.	Silastan flame resistant chemicals	42.84 Kgs. (@ 2 grams per Kg. of fabric)
8.	Furnace Oil	As per fuel policy
9.	Polyvinyl Alchohal	211.32 Kgs.

The import of Dyes and Chemical (Sl. No.3 to 7) shall be restricted to 26% FOB value within the overall CIF value of the licence in terms of general Note for Textiles at Sr. No.5.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.
